	Annexure 7															
Name of the corporate debtor: VISHAL STRUCTURALS PRIVATE LIMITED							Date of commencement of CIRP: 12.03.2025					List of creditors as on: 16.06.2025				
	List of operational creditors (Government dues)															
															(Amount in Rs)	
	Details of Claimant		Details of claim received		Details of claim admitted						Amount of					
SI. No.	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable	contingent claim	any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
1	Employees State Insurance Corporation		26.03.2025	66,95,525	NA	Unsecured	NA	NIL	NO	NA	NA	NA	NA	66,95,525	Under Verification	
2	Deputy Commissioner of State Tax, Maharashtra (SGST)		25.03.2025	11,93,48,491	NA	Unsecured	NA	NIL	NO	NA	NA	NA	NA	11,93,48,491	Under Verfication	
3	Chattisgarh VAT		24.03.2025	1,06,000	NA	Unsecured	NA	NIL	NO	NA	NA			1,06,000	Under Verfication	
4	Employees Provident Fund Organisation		02.06.2025	3,25,54,327	NA	Unsecured	NA	NIL	NO	NA	NA	NA	NA	3,25,54,327	Under Verfication	
5	Excise and Taxation Officer cum assessing authority, Hisar		08.05.2025	81,35,236	NA	Unsecurd	NA	NIL	NO	NA	NA	NA	NA	81,35,236	Under Verfication	
	TOTAL			16,68,39,579.00										16,68,39,579.00		